

Understanding for the year 1991-92 between the National Projects Construction Corporation Limited and the Ministry of Water Resources (Hindi and English versions) [Placed in Library. See No. LT-1754/92]

Review on Working and Annual Report of Metal Scrap Corporation Ltd, Calcutta for 1990-91 etc

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Sontosh Mohan Dev, I beg to lay on the Table —

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government of the working of the Metal Scrap Trade Corporation Limited, Calcutta, for the year 1990-91.

(ii) Annual Report of the Metal Scrap Trade Corporation Limited, Calcutta, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1755/92]

Review on the Working of and Annual Report of Pawan Hans Limited for 1988-89 Etc.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOUR-

ISM (SHRI M.O.H. FAROOK): I beg to lay on the Table —

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) A statement regarding Review by the Government on the working of the Pawan Hans Limited for the year 1988-89.

(ii) Annual Report of the Pawan Hans Limited for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library. See No. LT-1756/92]

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Yayudoot Limited for the years 1988-89 to 1990-91 within the stipulated period of nine months after the close of the Accounting years. [Placed in Library. See No. LT-1757/92]

13.18 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I